

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI


C.S.P. No. 356/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2017

NAME OF THE PARTIES: M/s. Bhogale Automotive Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1.	Sunila Chavan i/b. Chandrakant Mhadeshwar	Adv. for Petitioner	

Common Order

CSP 355/230-232/NCLT/MB/MAH/2017

CSP 356/230-232/NCLT/MB/MAH/2017

Allowed, vide separate order.

Sd/-  
**B.S.V. PRAKASH KUMAR**  
Member (Judicial)